(vide para 2.1.2(iv))

Direct Finance to Agriculture:

- 1.1. Finance to individual farmers for Agriculture and Allied Activities (dairy, fishery, piggery, poultry, bee-keeping, etc.)
- **1.1.1** Short-term loans for raising crops, i.e. for crop loans. This will include traditional/non-traditional plantations and horticulture
- **1.1.2** Advances up to Rs. 10 lakh against pledge/hypothecation of agricultural produce (including warehouse receipts) for a period not exceeding 12 months, irrespective of whether the farmers were given crop loans for raising the produce or not.
- **1.1.3** Working capital and term loans for financing production and investment requirements for agriculture and allied activities.
- **1.1.4** Loans to small and marginal farmers for purchase of land for agricultural purposes.
- **1.1.5** Loans to distressed farmers indebted to non-institutional lenders, against appropriate collateral
- 1.1.6 Loans granted for pre-harvest and post-harvest activities such as spraying, weeding, harvesting, grading, sorting, processing and transporting undertaken by individuals, in rural areas
- 1.2 Finance to others [such as corporates, partnership firms and institutions] for Agriculture and Allied Activities (dairy, fishery, piggery, poultry, bee-keeping, etc.)
- **1.2.1** Loans granted for pre-harvest and post harvest activities such as spraying, weeding, harvesting, grading, sorting and transporting.
- **1.2.2** Finance upto an aggregate amount of Rs one crore per borrower for the purposes listed at 1.1.1,1.1.2,1.1.3, and 1.2.1 above.

1.23. One-third of loans in excess of Rs one crore in aggregate per borrower for agriculture and allied activities.